

*[Translation]**[English]***Irrigation Projects**

*450. SHRI PRABHU DAYAL KATHERIA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether Uttar Pradesh, Rajasthan and Himachal Pradesh have sought permission from the Union Government to utilise the funds allocated for irrigation projects for other projects;

(b) if so, the reaction of the Union Government thereto;

(c) the time by which the permission to this effect is likely to be granted;

(d) the amount of funds allocated to these States for irrigation projects; and

(e) the actual amount utilised by these States so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) No, Sir,

(b) and (c). Do not arise.

(d) Irrigation sector revised outlays for 1993-94 for Uttar Pradesh, Rajasthan and Himachal Pradesh are Rs. 376.10 crores, 289.86 crores and 22.07 crores respectively.

(e) Information on actual expenditure is received and tabulated only in the second half of the year.

Prime Minister's Rozgar Yojana

*451. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed implementation of the Prime Minister's Rozgar Yojana during the current financial year;

(b) if so, the details of the results achieved so far, State-wise;

(c) the reasons for shortfall, if any;

(d) the provision of funds made for the scheme during 1994-95 and the targets set, State-wise; and

(e) the modifications made/ proposed in the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) The Prime Minister's Rozgar Yojana is being monitored and reviewed constantly by the Government.

(b) and (c). Against a target of 40,000 enterprises during 1993-94, more than 82,000 applications have been recommended to the banks. Capital subsidy of 30 crores for 40,000 beneficiaries has been released to R.B.I. According to the information so far received from the State Governments/Union Territory Administrations, 30075 applicants have been sanctioned loans. The Statewise break up is given in the *Statement* attached. However, final reports regarding cases sanctioned upto 31st March are still awaited. A complete appraisal of reasons

for the shortfall if any, will be done after the final results are available.

(d) An allocation of Rs. 145.00 crores has been made for 1994-95 for

PMRY Scheme. Statewise targets for 1994-95 are given in the Statement-II attached.

(e) At present no modification has been proposed in the scheme.

STATEMENT-I

S.No.	State/UT	No. of cases sanctioned
1	2	3
1.	Andhra Pradesh	3135
2.	Assam	726
3.	Bihar	1892
4.	Delhi	550
5.	Goa	77
6.	Gujarat	527
7.	Haryana	762
8.	Himachal Pradesh	201
9.	Jammu & Kashmir	102
10.	Karnataka	1943
11.	Kerala	1606
12.	Madhya Pradesh	2942
13.	Maharashtra	4731
14.	Manipur	Information awaited.
15.	Mizoram	15
16.	Orissa	826
17.	Punjab	1030
18.	Rajasthan	1252
19.	Tamil Nadu	2680
20.	Tripura	124
21.	Uttar Pradesh	3991
22.	West Bengal	812
23.	Andaman & Nicobar	15
24.	Chandigarh	37
25.	Dadra & Nagar Haveli	24

1	2	3
26.	Daman & Diu	Information awaited.
27.	Lakshadweep	Information awaited.
28.	Meghalaya	Information awaited.
29.	Pondicherry	75
30.	Arunachal Pradesh	Information awaited
31.	Nagaland	Information awaited
32.	Sikkim	Information awaited.

STATEMENT-II

*Statement Showing State/UT Wise Targets Under PMRY Scheme
For The Year 1994-95*

S. No.	Name of the State/UT	Targets 1994-95
1.	Andhra Pradesh	18,200
2.	Assam	6,600
3.	Bihar	22,150
4.	Gujarat	8,500
5.	Haryana	4,100
6.	Himachal Pradesh	2,100
7.	Jammu & Kashmir	1,200
8.	Karnataka	10,100
9.	Kerala	15,000
10.	Madhya Pradesh	15,450
11.	Maharashtra	20,500
12.	Manipur	900
13.	Meghalaya	300
14.	Nagaland	250
15.	Orissa	6,570
16.	Punjab	4,900
17.	Rajasthan	8,300
18.	Sikkim	250
19.	Tamil Nadu	17,400

S. No.	Name of the State/UT	Targets 1994-95
20.	Tripura	620
21.	Uttar Pradesh	27,400
22.	West Bengal	22,900
23.	Andaman & Nicobar	250
24.	Arunachal Pradesh	250
25.	Chandigarh	430
26.	Dadra & Nagar Haveli	250
27.	Goa	520
28.	Mizoram	250
29.	Pondicherry	460
30.	Lakshadweep	250
31.	Daman & Diu	250
32.	Delhi	4,540

Computer Development Programme

*452. DR. GUNWANT RAMBHAU SARODE: Will the PRIME MINISTER be pleased to state:

(a) whether Dutch Software Industry proposes to have Indian software firms as a major trade partners for developing computer programme;

(b) if so, the details thereof;

(c) whether some Indian software firms have been identified by them; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (d). The Electronics and Computer Export Promotion Council, Ministry of Commerce in association with the Embassy of India in Netherlands and the Centre for Promotion of Imports from Developing Countries in Netherlands is implementing a Project on Netherlands-Indo Software Business opportunity Project (NISBOP). Consultants from Netherlands visited India and held meeting with various software companies to identify and select the potential of Indian companies and to put them in touch with suitable end-users/software companies and to put them in touch with suitable end-users/software companies in Netherlands. The Dutch Industry is expected, based on technical and commercial considerations, to choose Indian firms for developing computer programmes.